

Involvement and working participation by them.

**Gauge Readers in C. W. C.**

6099. SHRI ZAINAL ABEDIN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that gauge readers working in the Central Water Commission have been categorised as regular and work-charged;

(b) if so, the when such categorisation has come into force;

(c) the criteria followed in categorising the gauge readers; and

(d) the pay scales of these categories of gauge readers?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c). Prior to 22nd April 1988, Gauge Readers working in the Central Water Commission (CWC) had been categorised as regular and work-charged. With effect from 22nd April 1988, the category of work-charged Gauge Reader has been merged with the category of Khalasi.

(d) They pay scale of Gauge Readers in the regular establishment in CWC is Rs 775-1025. The pay scale of Khalasi, the category in which work-charged Gauge Readers have been merged, is Rs. 750-940.

**Telecom Corporations for Calcutta and Madras**

6100. SHRI R. DHANUSKODI  
ATHITHAN:  
SHRI VJAY NAVAL PATIL:  
SHRI P. G. NARAYANAN:  
DR. ASIM BALA:

SHRI SANAT KUMAR  
MANDAL:  
SHRI RUPCHAND PAL:  
SHRI GOVINDRAO NIKAM:  
SHRI R. SURENDER  
REDDY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it has been decided to convert Madras, Calcutta and Andhra Telecom circles into public sector corporations on the lines of the Mahanagar Telephone Nigam Limited;

(b) if so, the reasons and details thereof; and

(c) the time by which the Corporations are likely to start functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) No, Sir. However, the Athreya Committee Report on reorganisation of Telecom Department is under the consideration of the Government, wherein it has been recommended that the Department of Telecommunication should be restructured into 6 Public Corporations, namely, India Telecom Operating Corporation as holding Company, 4 zonal corporations with Headquarters at Delhi, Bombay, Calcutta and Madras and one Long Distance Corporation with Headquarters at Hyderabad

(b) and (c). Does not arise in view of the reply in part (a) above.

**Sriram Sagar Canal, A. P.**

6101. SHRI DHARMABHIKSHAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government propose to

take up the Sriram Sagar high level canal to meet irrigation needs of Karimnagar and Nalgonda districts of Andhra Pradesh; and

(b) if so, the steps being taken proposed for the execution of the project?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). The feasibility report envisaging withdrawal of surplus (flood) flows from Sriramsagar Reservoir available during the good years and storing the same into three balancing reservoirs to irrigation 89,000 hectares of upland areas in Karim Nagar, Warangal and Nalgonda Districts of Andhra Pradesh at an estimated cost of Rs. 656.30 crores was received in the Central Water Commission in 1986. On examination, it was found that the project was not attractive from investment angle in view of high capital and operating cost and also in view of the substantial submersion involved in the balancing reservoirs. The State Government was accordingly informed in June, 1987. The State Government is engaged in preparation of alternative proposals.

[*Translation*]

#### **Approval of Power Projects**

6102. SHRI CHHEDI PASWAN: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of power project approved in the country during the last three years;

(b) whether priority has been given to the project of Bihar while approving the above projects; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) 50 Power Projects have been approved by the Central Electricity Authority during the last 3 years, viz 1989-90, 1990-91 and 1991-92.

(b) and (c). Scheme for development of power in the country are approved on the basis of their techno-economic viability

depending on the availability of resources and other essential inputs.

[*English*]

#### **Bakeshwar Project**

6103. SHRI PIUS TIRKEY:  
SHRI SANAT KUMAR  
MANDAL:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Bakeshwar thermal power project in West Bengal has been delinked from the Soviet aid and has been passed to the Overseas Economic Co-operation Fund (OECF) of Japan for a Yen loan;

(b) if so, the whether the OECF officials have examined this proposal; and

(c) if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) and (c). The OECF is currently evaluating the project.

#### **Telecast of Malayalam Feature Films**

6104. SHRI P. C. THOMAS:  
SHRI V. S. VIJAYAR-  
AGHAVAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details of Malayalam feature films telecast in the National Network during 1991-92;

(b) whether the number to Malayalam films telecast is comparatively low as compared to other regional language films;

(c) if so, the reasons therefor;

(d) whether the Government propose to telecast more Malayalam films in the National Network in the coming months;